

FORM G (Revised)

INVITATION FOR EXPRESSION OF INTEREST FOR K.S.N. BUILDWELL PRIVATE LIMITED OPERATING IN REAL ESTATE

**AT Sarvottam Pride, Plot No - C1, Atal Chowk, Pocket A,
Sector 16, Vasundhara, Ghaziabad, Uttar Pradesh 201012**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with CIN / PAN	K.S.N. BUILDWELL PRIVATE LIMITED CIN:- U45200DL2010PTC200431 PAN: AAECK0210F
2.	Address of the registered office	H. NO. 227-B, NORTH SCHOOL BLOCK MANDAWALI, FAZALPUR DELHI-110092
3.	URL of website	www.ksncirp.com
4.	Details of place where majority of fixed assets are located	Sarvottam Pride, Plot No-C1, Atal Chowk, Pocket A, Sector 16, Vasundhara, Ghaziabad, Uttar Pradesh - 201012
5.	Installed capacity of main products/services	Real Estate Activity
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Data can be taken by email CIRPKSN2021@GMAIL.COM
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	1. The applicant should have net worth of Rs. 5 crores 2. The average turnover should be Rs. 20 crores in last three years. 3. The PBG to be given will be Rs. 1 crore. 4. The applicant should have experience of at least 3 years in the field of Real Estate and construction. 5. The applicant will deposit Rs. 10 Lakh (to be adjusted against PLAN EMD, otherwise refundable) with EOI. 6. The applicant will deposit Rs. 40 Lakh (total 50 Lacs- considering Rs. 10 Lakh received with EOI) with the Plan. More information can be taken from email mentioned in point no, 8
10.	Last date for receipt of expression of interest	23 rd February, 2023
11.	Date of issue of provisional list of prospective resolution applicants	24 th February, 2023
12.	Last date for submission of objections to provisional list	2 nd March, 2023
13.	Process email id to submit EOI	CIRPKSN2021@GMAIL.COM

MOHIT GOYAL

RESOLUTION PROFESSIONAL (RP)

For K.S.N BUILDWELL PRIVATE LIMITED

Appointed by NCLT NEW DELHI, COURT IV

Having valid AFA:-14 JUNE, 2023

IBBI/IPA-001/IP-P02395/2021-2022/13636

DATE : 07th February, 2023

PLACE : NEW DELHI

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Honda India Power Products Limited Regd. Office : 409, DLF Tower B, Jasola Commercial Complex, New Delhi -110025 CIN: L40103DL2004PLC203950 Website : www.hondaindiapower.com , E-mail : ho.legal@hssp.com					
EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2022					
(INR in lakhs)					
S. No.	PARTICULARS	Quarter ended	Nine months ended	Quarter ended	Year ended
		31 Dec 2022	31 Dec 2022	31 Dec 2021	31 Mar 2022
		Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	34,174	94,718	34,010	1,17,313
2	Net Profit for the period (before Tax and Exceptional items)	4,291	10,633	3,111	10,006
3	Net Profit for the period before tax (after Exceptional items)	4,291	10,633	3,111	10,006
4	Net Profit for the period after tax (after Exceptional items)	3,195	7,928	2,324	7,453
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	3,194	7,926	2,322	7,451
6	Equity Share Capital	1,014	1,014	1,014	1,014
7	Reserves	-	-	-	65,974
8	Earnings per equity share (of Rs 10 per share) (not annualised):				
	(a) Basic (Rs.)	31.50	78.16	22.91	73.48
	(b) Diluted (Rs.)	31.50	78.16	22.91	73.48
Note: 1. The above is an extract of the detailed format of unaudited Financial Results for the quarter and nine months ended 31st December, 2022, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarter and nine months ended unaudited financial results are available on the Stock Exchange websites (www.bseindia.com) and www.nseindia.com and on Company's website (www.hondaindiapower.com).					
For and on behalf of the Board of Directors of Honda India Power Products Limited					
				Sd/-	Takahiro Ueda
				CMD and President & CEO	
				PIN : 0868590	

